

**2016**  
**HIGH COURT, APPELLATE SIDE,**  
**CALCUTTA**

**NOTIFICATION**

**No. 1714– RG**

**Dated, Calcutta, 11<sup>th</sup> May, 2016**

In terms of Notification No. 1311-R (JS) dated 15.04.2016, it is notified for information of all concerned that the following Officers of the West Bengal Judicial Service, now posted as mentioned against each of their names in the following table, are eligible in order of seniority and coming under the zone of consideration in the process of selection through Normal Promotion, 2016, for appointment to the cadre of District Judge (Entry Level) provisionally subject to fulfillment of other eligibility criteria in such a manner as the Hon'ble Court may deem fit and proper and subject to the result of the cases of Malik Mazhar Sultan (Civil Appeal No. 1867 of 2006) and All India Judges' Case (W.P. (C) 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

Further information to all eligible candidates will follow in due course.

<b>Sl. No.</b>	<b>NAME OF THE OFFICER</b>	<b>PRESENT PLACE OF POSTING</b>
1.	Shri Pulak Kumar Kundu	ADJ, FTC-1, Islampur, Uttar Dinajpur
2.	Smt. Rita Mukherjee (Das)	ADJ, FTC, Chandannagar, Hooghly
3.	Shri Gour Sundar Banerjee	ADJ, FTC-2, Alipore, South 24-Parganas
4.	Smt. Jayati Bhattacharyya (Das)	ADJ, FTC, Ranaghat, Nadia
5.	Shri Somnath Mukherjee	ADJ, FTC-3, Howrah
6.	Shri Dwijendranath Roy Barman	ADJ, FTC, Bankura
7.	Shri Tapan Kumar Sinha – II	ADJ, FTC-1, Alipurduar, Jalpaiguri
8.	Shri Prodip Barman	ADJ, FTC-3, Malda
9.	Shri Amit Chattopadhyay	ADJ, FTC-1, Basirhat, North 24-Parganas
10.	Shri Sankar Mani Tripathi	ADJ, FTC-1, Malda
11.	Smt. Seuli Biswas	ADJ, FTC-2, Berhampore, Murshidabad
12.	Shri Sanjib Dey	ADJ, FTC-3, Paschim Medinipur
13.	Smt. Sulagna Dostidar	ADJ, FTC-2, Raiganj, Uttar Dinajpur
14.	Shri Nilanjan Dey	ADJ, FTC-2, Bongaon, North 24 Parganas
15.	Smt. Rajashree Basu Adhikary	ADJ, FTC-2, Paschim Medinipur
16.	Shri Prasanta Kumar Sil	ADJ, FTC-3, Purulia,
17.	Shri Abhijit De	ADJ, FTC-3, Krishnagar, Nadia
18.	Smt. Asima Pal	ADJ, FTC, Haldia, Purba Medinipur
19.	Shri Tapas Chandra Das	ADJ, FTC-1, Kandi, Murshidabad
20.	Mr. Jahangir Kabir	ADJ, FTC-2, Chinsurah, Hooghly
21.	Shri Ashutosh Sarkar	ADJ, FTC, Durgapur, Burdwan

22.	Shri Suresh Biswakarma	ADJ, FTC-1, Burdwan
23.	Shri Akhilesh Kumar Pandey	ADJ, FTC-2, Jangipur, Murshidabad
24.	Shri Bibhuti Narayan Singh	ADJ, FTC-2, Islampur, Uttar Dinajpur
25.	Syed Neyazuddin Azad	ADJ, FTC-3, Barrackpore, North 24 Parganas
26.	Shri Shyam Sundar Das	ADJ, FTC-2, Burdwan
27.	Shri Arghadeb Khan	ADJ, FTC-1, Diamond Harbour, S. 24 Parganas
28.	Shri Diptendra Nath Mitra	ADJ, FTC-1, Contai, Purba Medinipur
29.	Yasmin Ahmed	ADJ, FTC-4, Diamond Harbour, S. 24 Parganas
30.	Shri Alope Kumar Chowdhury	ADJ, FTC-1, Lalbagh, Murshidabad
31.	Shri Nandadulal Kalapahar	ADJ, FTC-3, Basirhat, North 24-Parganas
32.	Smt. Archita Bandyopadhyay	ADJ, FTC, Balurghat, Dakshin Dinajpur
33.	Sri Anil Kumar Prasad	ADJ, FTC, Rampurhat, Birbhum
34.	Smt. Dipali Shrivastava (Sinha)	ADJ, FTC-2, Barasat, North 24-Parganas
35.	Sri Kallol Kumar Das	ADJ, FTC-1, Bichar Bhavan, Calcutta
36.	Chowdhury Hefazat Karim	ADJ, FTC-1, Chinsurah, Hooghly
37.	Smt. Soma Majumdar (Sadhu)	ADJ, FTC, Siliguri, Darjeeling
38.	Sri Ratan Kumar Das	ADJ, FTC-2, Alipurduar, Jalpaiguri
39.	Smt. Mou Chatterjee	ADJ, FTC-1, Howrah
40.	Sri Pijush Kanti Roy	ADJ, FTC-4, Krishnanagar, Nadia
41.	Shri Dev Kumar Sukul	ADJ, FTC-2, Barrackpore, North 24-Parganas
42.	Smt. Arundhati Bhattacharya nee Chakraborty	ADJ, FTC, Kalyani, Nadia
43.	Shri Sanjib Daruka	ADJ, FTC-1, Alipore, South 24-Parganas
44.	Shri Kamal Sarkar	ADJ, FTC-1, Paschim Medinipur Sadar
45.	Shri Biplab Roy	ADJ, FTC-3, Berhampore, Murshidabad

Each of the above eligible Judicial Officers is directed to send 10 copies of their contested judgements, 5 Civil and 5 Criminal cases, in triplicate, delivered during 2015-16 (if not available, the judgements delivered during holding of previous Court may be sent) so as to reach the office of the undersigned by 30.05.2016 positively.

For further information, if any, the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta may be contacted on all working days (within 11.00 a.m. to 4.00 p.m.), over Phone No. (033)-2254-8065/8226, 2243-6080.

**By Order,**

Sd/-  
**Registrar General-cum-  
Secretary, Selection Board,  
High Court, Calcutta**

**2016**  
**High Court, Appellate Side,**  
**Calcutta**

**No. 2356-A**

**Dated, Calcutta the 13<sup>th</sup> May, 2016**

**From: Sri Subhasis Dasgupta,  
Registrar (Judicial Service),  
High Court, Appellate Side,  
Calcutta.**

**To : All the District Judges of West Bengal**

**Sub: Court's Notification No. 1714-RG dated 11.05.2016 containing name of 45 eligible WBJs officers coming under the zone of consideration in the process of selection through Normal Promotion, 2016, for appointment to the post of District Judge (Entry Level).**

**Sir/Madam,**

I am directed to refer to the Court's Notification bearing No. 1311-R(JS) dated 15.04.2016, duly published in the Court's website, declaring 15 (fifteen) vacancies for Normal Promotion 2016 in the cadre of District Judge (Entry Level) and furnish herewith the list of (45) Judicial Officers eligible in order of seniority and coming under the zone of consideration in the process of selection and to request you to ask the eligible Judicial Officers under your judgeship to submit 3 sets of judgement, each set containing 10 copies of their contested judgements (5 Civil and 5 Criminal cases) delivered during the relevant year 2015 – 2016 (if not available, the judgements delivered during holding of previous Court may be submitted) so that the same, having been received and forwarded by your office, reach this Hon'ble Court on or before 30.05.2016, positively.

This may be treated as important and urgent.

For further information, if any, the office of the Assistant Registrar-I, High Court, Appellate Side, Calcutta may be contacted on all working days (within 11.00 a.m. to 4.00 p.m.), over Phone No. (033)-2254-8065/8226, 2243-6080.

Yours faithfully,

Sd/-  
**(Subhasis Dasgupta)**  
**Registrar (Judicial Service)**